

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 830 /Confdl./2018
II-15-7/2004 (Part-II)

Bilaspur, dated the 20th July, 2018

Hon'ble the Chief Justice has been pleased to constitute the following Committee with immediate effect: -

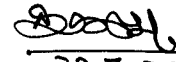
"Delay and Arrears Committee for the High Court and Subordinate Courts":-

Hon'ble Shri Justice Prashant Kumar Mishra	-	Chairman
Hon'ble Shri Justice Sanjay K. Agrawal	-	Member
Hon'ble Shri Justice R.C.S. Samant	-	Member

The Additional Registrar (Classification) shall be the Secretary to above Committee.

Consequently, the subject appearing at sl. no. (2) in the list of subjects entrusted to Committee no. 5 in Registry Order no. 1174/Confdl./2017/II-15-7/2004 dated 08.11.2017, stands omitted and subject no. (3) be read as subject no. (2).

BY ORDER OF HON'BLE THE CHIEF JUSTICE


20.7.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 831 / Confdl./2018
II-15-7/2004 (Part-II)

Bilaspur, dated 20th July, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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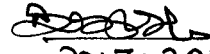
(2)

- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Admn./ Classification/ Civil/ Criminal/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

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(3)

- (25) Deputy Registrar (Accounts & Pay Bill/ Confidential/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


20.7.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL